POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS / BENEFICIAL OWNERS OF

GENESYS INTERNATIONAL CORPORATION LIMITED (GICL)

Regd. Office: 73A SDF-III, SEEPZ, Andheri (East), Mumbai-400096.
Tel. No. (022) 4488 4488, Fax No. (022) 28290603, Website: www.igenesys.com

The following announcement is made by Fedex Securities Ltd., Manager to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Saturday, June 21, 2008, Corrigendum to PA made on Saturday, February 27, 2010 and closure of Open Offer to the Shareholders of GICL.

1	Name of the Target Company	**Genesys International Corporation Limited**
2	Name of the Acquirer, including PACs, if any	**Main Acquirer** Mr. Sohel Malik **PACs :** None
3	Name of the Manager to the Offer	Fedex Securities Ltd.
4	Name of the Registrar to the Offer	Bigshare Services Pvt. Ltd
5	Date of Opening of the Offer	Wednesday, March 10, 2010
6	Date of Closure of the Offer	Monday, March 29, 2010

7	**Details of Acquisition**	**Proposed in Letter of Offer**	**Actuals**
A	**Offer Price** Fully paid up Partly Paid Up	Rs.120/- No partly paid Shares	Rs.120/-
B	Shareholding of Acquirer prior to Public Announcement(PA)	5,75,000 (4.97%)	5,75,000 (3.853%)
C	Shares acquired after PA by exercise of warrants @	29,55,000(19.80%)	29,55,000 (19.80%)
D	Shares acquired in the Open Offer@	29,84,752 (20%)	200 (0.001%)
E	Size of open Offer (No of Shares X Offer price)	Rs. 35,81,70,240 /-	Rs. 24,000/-
F	Shareholding of other Promoter group Shareholders prior to Public Announcement(PA)	52,53,667 (45.41%)	52,53,667 (35.20%) @
G	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired		NIL N A N A N A
H	Post Offer Shareholding of Acquirer (There are no PACs)@	65,14,752 (43.654%)	35,30,200(23.655%)
I	Post Offer Shareholding of other Promoter Group Shareholders (Excluding Acquirer)	52,53,667(45.41%)	52,53,667(35.203%) @
J	Post Offer Shareholding of Promoter Group (Including Acquirer)@	1,17,68,419(78.86%)	87,83,867(58.858%)

K	**Pre and Post offer Shareholding of Public**	**Pre Offer (Date of PA)**	**Post Offer @**	**Pre Offer @**	**Post Offer @**
	Fully paid Shares	57,40,089 (49.62 %)	31,55,337 (21.14%)	61,40,089 (41.143 %)	61,39,889 (41.141 %)

8.	Date of despatch of consideration and delay if any.	Tuesday, April, 6, 2010. No delay in despatch. No interest is due and payable on account of delay in dispatch
9.	Position of Escrow Account	The amount held in Escrow Account, to the extent of Rs. 25,000/- transferred to Special Account on March 30, 2010 towards payment of consideration. A sum of Rs. 95.00 Lacs, which is not less than 10% of the Escrow Deposit held in a new Escrow Account with lien in favour of Merchant Banker. Balance released to the Acquirer.
10	Status of Investor complaints	No complaints from any Shareholder of GICL.

@ The percentages are worked out on expanded Capital after exercise of Warrants allotted on a preferential allotment basis to Acquirer as well as Public.

The Acquirer accepts full responsibility for the information contained in this Public Announcement

ISSUED BY THE MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED

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Contact Person : Mr. R. Ramakrishnan

on behalf of the Acquirer
Mr. Sohel Malik

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Tel No. (022) 2642 4786, Fax No (022) 28290603

Place: Mumbai
Date: April 07, 2010